

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 23590/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PAWAN KUMAR

Respondent(s)

(IA No.86469/2017-CONDONATION OF DELAY IN FILING and IA
No.86473/2017-EXEMPTION FROM FILING O.T. and IA
No.86471/2017-CONDONATION OF DELAY IN REFILING
)

Date : 14-05-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. G.R. Pandey, Adv.
Mr. Pradeep Mishra, AOR
Mr. Abhishek, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the petitioner to take fresh steps
alongwith fresh and complete address of the sole respondent
within two weeks. Notice thereafter be issued.

List again on 9.8.2018.

KAPIL MEHTA
Registrar
14.5.2018

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